Unstarred Questions 301

Implementation of sports code for Archery and Athletic Federations

- 315. DR. CHANDAN MITRA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:
- (a) whether any sports code has not been implemented with regard to Archery and Athletic Federations:
 - (b) if so, the reasons therefor; and
 - (c) the corrective steps taken by Government in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) No, Sir.

(b) and (c) The Archery Association of India has been derecognized by the Government for refusing to accept the Government guidelines on age and tenure of the office bearers. The Athletic Federation of India was asked to hold their elections afresh when the elections of their office bearers were found to be in violation of the Government guidelines.

Encouragement of rural youth towards sports

†316. SHRIMATI KAHKASHAN PERWEEN: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state the details of steps being taken by Government to encourage the rural youth towards sports?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): The Ministry of Youth Affairs and Sports is implementing one Centrally Sponsored Scheme for development of sports in rural areas, namely, Rajiv Gandhi Khel Abhiyan (RGKA) scheme. Under this scheme construction of a sports complex will be undertaken in each block of the country, both for outdoor and indoor sports disciplines, on land measuring about six-seven acres at a cost of ₹ 80 lakh each (Total ₹ 1.60 crore). There is also provision of ₹ 15 lakh for sports equipment to be provided by Ministry of Youth Affairs and Sports. Further details about the RGKA Scheme are given in the Statement (See below).

Statement

Brief on Rajiv Gandhi Khel Abhiyan (RGKA)

The Central Government is implementing the Rajiv Gandhi Khel Abhiyan (RGKA) scheme, under which construction of a sports complex (comprising outdoor playfield and indoor sports hall) will be undertaken in each block of the country, both for outdoor and indoor sports disciplines, on land measuring about six-seven acres at a cost of ₹ 80 lakh each (Total ₹ 1.60 crore). There is also provision of ₹ 15 lakh for sports equipment to be provided by Ministry of Youth Affairs and Sports.

All the 6545 blocks in 634 districts will be covered in a phased manner over a period of 5 years. Funds for construction of the block level sports complex will be converged from different schemes such as Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA); Backward Regions Grant Fund (BRGF); Non Lapsable Central Pool of Resources (NLCPR-Central); Additional Central Assistance (ACA) for the Left Wing Extremism (LWE) affected districts, of the Ministries of Rural Development, Panchayati Raj, Development of North Eastern Region (DONER) and Planning Commission respectively with RGKA. Development of playfields at village level will be undertaken under the MGNREGA.

Three Sports Trainers (one Master Sports Trainer and two Sports Trainers, out of serving Physical Education Teachers) will be engaged in each block level sports complex for training of sports persons. They will be given suitable honorarium in addition to their normal salaries received from respective school/college.

Annual Sports competitions *viz.*, Rural Sports Competitions, Women Sports Competitions, North-East Games and Special Area Games (for LWE affected regions) shall be held under RGKA upto the National level. The grants for holding the above competitions have also been enhanced.

For the purpose of creation of block level posts complexes, sharing of expenditure is to be done between Centre and State in the ratio of 75:25 in respect of normal States and 90:10 in respect of special category states. Development of playfield at village level will be taken up under MGNREGA scheme of Ministry of Rural Development. The grant of funds under the RGKA is demand driven and can be released on receipt of complete proposals from the States/UTs.

Outdoor sports disciplines included under the RGKA are Athletics, Archery, Badminton, Basketball, Football, Handball, Hockey, Kabbadi, Kho-Kho, Tennis and Volley ball. Out of these 11 outdoor sports disciplines, 5 sports disciplines namely Athletics, Badminton, Football/Hockey, Kabbadi/Kho-Kho and Volleyball/Basketball are compulsory.

Out of the balance 6 outdoor sports disciplines namely the States have an option to select any three or all disciplines. The States also have an option to substitute any of the balance 3 outdoor sports disciplines out of the 11 outdoor sports disciplines with any sport/game of local importance and demand. Shooting is also an optional sports discipline. The States have an option to substitute any one of the balance

3 outdoor sports disciplines out of the 11 outdoor sports disciplines with shooting discipline also.

Indoor sports Disciplines covered under the RGKA are Boxing, Wrestling, Table Tennis, Weightlifting and provision for a Multi-gym.

Scheme to promote sports in schools and colleges

- 317. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:
- (a) whether Government has formulated any scheme to promote sports in schools and colleges;
 - (b) if so, the details thereof;
 - (c) the total amount allocated for sports event;
- (d) whether Government is initiating any scheme to make sports facilities mandatory for the private schools; and
- (e) if so, the details thereof and if not, the steps being taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) and (b) Primary responsibility for promotion and development of sports including in schools and colleges is that of States, as 'Sports' is State subject. However, the Ministry of Youth Affairs and Sports and the Sports Authority of India supplement the efforts of the States.

School Games Federation of India (SGFI) and Association of Indian Universities (AIU) have been recognized by the Government of India as National Sports Promotion Organizations (NSPOs) and are eligible for the same level of assistance as are available for National Sports Federations (NSFs). SGFI and AIU are involved in promotion and development of sports and games in schools and colleges/universities respectively.

Assistance under the scheme of Assistance to NSFs, *inter-alia*, includes financial assistance given towards conduct of championships at various levels, organizing of coaching camps, procurement of sports equipment, participation in international competitions abroad.

Conduct of National Championships in the Senior Category (both for men and women), in Junior and Sub-Junior Categories (both for boys and girls) is part of annual calendar of training and competitions of the NSFs. Participants in Junior and Sub-Junior Championships are basically from schools.